

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2026				
Court- wise pendency of Cases as on 31.08.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Agartala	883	475	1358
2	Sri Surya Deo Singh, Addl.District & Sessions Judge, Agartala, (Court No.2)	829	649	1478
3	Smt. Jhuma Dutta Chowdhury, Addl.District & Sessions Judge,(Court No. 3),Agartala (EXCL. POC SO)	101	309	410
4	Sri Dharmendu Das, Addl.District & Sessions Judge, (Court No. 4), Agartala	570	611	1181
5	Sri Purandar Prasad Paul, Addl.District & Sessions Judge, (Court No. 5), Agartala (FTSC)	433	360	793
6	Sri Debashish Kar Special Judge (CBI) Court, Agartala.	0	42	42
7	Sri Uttam Hrish Das, Judge, Family Court, Agartala	524	392	916
8	Sri Amrendra Kumar Singh Addl.Judge, Family Court, Agartala.	510	436	946
9	Sri Subhadeep Saha, Civil Judge (Senior Division), (Court No.1), Agartala	722	0	722
10	Sri Satyajit Das, Civil Judge (Senior Division), (Court No.2), Agartala	987	0	987
11	Sri Dulal Kanti Sukla Das, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	341	2069	2410
12	Smti. Yashvi Taneja, Addl.Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Agartala	181	2278	2459
13	Sri Aritra Das, Civil Judge (Jr. Div)-cum-JM., First Class, (Court No. 1), Agartala	232	1201	1433
14	Sri Kaushik Bhattacharjee, Civil Judge (Jr.Div.)-cum-JM., First Class, (Court No.2), Agartala.	140	1355	1495
15	Smt. Madhumita Biswas, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 1), Agartala	49	7023	7072
16	Sri Rajib Chakma, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	22	1325	1347
17	Smt. Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 3), Agartala	36	1225	1261
18	Smt. Nishta Das, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala	27	1280	1307
19	Sri Amlan Mukherjee, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala (FTC)	46	1294	1340
20	Smt. Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge(Jr. Div), (Court No.6),	33	1190	1223
21	Sri Abhijit Deb, SDJM-cum-Civil Judge (Jr.Division), Mohanpur, West Tripura	13	585	598
22	Sri Albert Debbarma, Civil Judge (Jr.Division)-cum-JM, First Class, Mohanpur, West Tripura	47	461	508
Total		6726	24560	31286
Station-wise pendency of Cases as on 31.08.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	5632	22686	28318
2	Mohanpur	60	1046	1106
Total		5692	23732	29424
2	Family Court, Agartala	524	392	916
3	Addl. Judge, Family Court, Agartala	510	436	946
Total		1034	828	1862
Grand Total		6726	24560	31286

Gomati District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2026				
Court- wise pendency of Cases as on 31.08.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ravi Dahiya, District and Sessions Judge, Udaipur	299	261	560
2	Sri Sumit Debnath, Addl. District and Sessions Judge, Udaipur	183	196	379
3	Smt. Mou Banerjee, Judge, Family Court, Udaipur	168	186	354
4	Sri Saikat Das, Civil Judge (Senior Division), Udaipur	394	0	394
5	Sri Sarbajeet Choudhury, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Udaipur	146	539	685
6	Sri Samuel Molsom, Civil Judge(Jr. Div)-cum- JM., First Class, Udaipur	30	505	535
7	Sri Saurabh Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur	6	597	603
8	Smt. Ritu Basu, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	10	452	462
9	Smt. Purabi Jamatia, SDJM-cum-Civil Judge (Jr. Div), Amarpur	7	464	471
10	Sri Saptarshee Misra, Civil Judge (Jr. Div) -cum-JM., First Class, Amarpur	3	667	670
Total		1246	3867	5113
Station-wise pendency of Cases as on 31.08.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	1068	2550	3618
2	Amarpur	10	1131	1141
Total		1078	3681	4759
3	Family Court, Udaipur	168	186	354
Grand Total		1246	3867	5113

South Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2026				
Court- wise pendency of Cases as on 31.08.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gobinda Das, District & Sessions Judge, Belonia	176	95	271
2	Sri Motom Debbarma, Addl.District & Sessions Judge, Belonia	121	81	202
3	Sri Anshuman Chowdhury Judge, Family Court, Belonia	172	83	255
4	Sri Rahul Roy, Civil Judge (Senior Division), Belonia	118	0	118
5	Sri Amarjit Dey, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Belonia	83	2392	2475
6	Smt. Shreya Pal, Civil Judge (Jr. Div)-cum-JM., First Class, Belonia	163	2367	2530
7	Sri Sudipta Chatterjee, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	42	2084	2126
8	Sri Ashit Debnath Addl.District & Sessions Judge, Sabroom	130	66	196
9	Sri Sushobhan Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	13	1211	1224
10	Smt. Rupasree Deb, Civil Judge (Jr. Div)-cum-JM., First Class, Sabroom	62	765	827
Total		1080	9144	10224
Station-wise pendency of Cases as on 31.08.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	703	7019	7722
2	Sabroom	205	2042	2247
Total		908	9061	9969
3	Family Court, Belonia	172	83	255
Grand Total		1080	9144	10224

Unakoti District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2026				
Court- wise pendency of Cases as on 31.08.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	162	228	390
2	Additional District and Sessions Judge, Kailashahar (FTSC) (Vacant), Charge remains with Sri Prakash Kumar , District & Sessions Judge, Kailashahar	33	56	89
3	Sri Yoginder Pal, Judge, Family Court, Kailashahar	195	426	621
4	Smt. Surabhi Shekhar, Civil Judge (Senior Division), Kailashahar	386	0	386
5	Smt. Jumili Debbarma, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Kailashahar	108	738	846
6	Smt. Ranjabati Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Kailashahar	180	709	889
7	Smt. Aparajita Singha, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.1), Kailashahar	60	722	782
8	Sri Biswatosh Dhar JM., First Class-cum-Civil Judge (Jr. Div.), (Court No.2), Kailashahar	71	839	910
Total		1195	3718	4913
Station-wise pendency of Cases as on 31.08.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	1000	3292	4292
Total		1000	3292	4292
2	Family Court , Kailashahar	195	426	621
Grand Total		1195	3718	4913

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2026				
Court- wise pendency of Cases as on 31.08.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smt. Sudipta Choudhury, District and Sessions Judge, Dharmanagar	359	361	720
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	230	310	540
3	Sri Hrishikesh Chakrabarti Judge, Family Court, Dharmanagar	174	125	299
4	Sri Ramayangshu Shekhar Bhattacharya Civil Judge (Senior Division), Dharmanagar	323	0	323
5	Smti. Debleena Kilikdar Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Dharmanagar	159	1226	1385
6	Smt. Sushmita Das, Civil Judge (Jr. Div)-cum- JM., First Class, Dharmanagar	202	1100	1302
7	Smti. Baishali Chowdhury JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	68	1038	1106
8	Sri Thamas Lal Ditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	430	432
9	Ali Haydar Khan Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur	8	405	413
Total		1525	4995	6520
Station-wise pendency of Cases as on 31.08.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1341	4035	5376
2	Kanchanpur	10	835	845
Total		1351	4870	6221
3	Family Court, Dharmanagar	174	125	299
Grand Total		1525	4995	6520

Sepahijala District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2026				
Court- wise pendency of Cases as on 31.08.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Sanjoy Bhattacharjee, District & Sessions Judge, Sonamura	209	645	854
2	Sri Arindam Paul, Judge, Family Court, Sonamura	52	64	116
3	Smti. Hena Begam Civil Judge (Senior Division), Sonamura	200	0	200
4	Smti. Tanusree Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Sonamura	72	598	670
5	Sri Sayantan Roy, Civil Judge (Jr. Div)-cum- JM., First Class, Sonamura	29	565	594
6	Smt. Reena Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	23	575	598
7	Sri Subhra Nath, Additional District & Sessions Judge, Bishalgarh	254	342	596
8	Smt. Debjani Majumder, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	32	1138	1170
9	Sri Subham Banerjee Civil Judge (Jr. Div)-cum- JM., First Class, Bishalgarh	94	1598	1692
Total		965	5525	6490
Station-wise pendency of Cases as on 31.08.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	533	2383	2916
2	Bishalgarh	380	3078	3458
Total		913	5461	6374
3	Family Court , Sonamura	52	64	116
Grand Total		965	5525	6490

Khowai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2026				
Court- wise pendency of Cases as on 31.08.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Manabendra Debbarma, District and Sessions Judge, Khowai,	91	219	310
2	Smt. Sharmistha Mukherjee, Addl.District & Sessions Judge, Khowai	69	210	279
3	Sri Ramdas Chottopadhyay, Judge, Family Court, Khowai	76	55	131
4	Smt. Dorothy Jamatia, Civil Judge (Senior Division), Khowai	177	0	177
5	Smt. Mitra Das, Chief Judicial Magistrate-cum-Civil Judge (Sr.Div), Khowai	53	1337	1390
6	Smt. Madhumita Pal, Civil Judge (Jr. Div)-cum- JM., First Class, Khowai	33	1313	1346
7	Smt. Debanjana Bhattacharjee, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	19	1189	1208
Total		518	4323	4841
Station-wise pendency of Cases as on 31.08.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	442	4268	4710
Total		442	4268	4710
2	Judge, Family Court, Khowai	76	55	131
Grand Total		518	4323	4841

Dhalai District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 31.08.2026				
Court- wise pendency of Cases as on 31.08.2026				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Dhiman Debbarma, District and Sessions Judge, Ambassa	82	78	160
2	Sri Tapan Debbarma Additional District and Sessions Judge, Ambassa	40	132	172
3	Judge, Family Court, Ambassa (Vacant), Charge remains with Sri Dhiman Debbarma , District Judge, Dhalai District, Ambassa	37	14	51
4	Sri Sushanta Debbarma, Civil Judge (Senior Division), Ambassa	79	0	79
5	Sri Divya Prakash Mishra, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div), Ambassa	37	388	425
6	Sri Sayan Chakraborty, Civil Judge(Jr. Div)-cum- JM., First Class, Ambassa	10	396	406
7	Sri Sunil Kumar Singh Additional District & Sessions Judge, Kamalpur	125	112	237
8	Sri Jogodottam Chatterjee, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	23	1101	1124
9	Smt. Srijita Jana, Civil Judge(Jr.Div)-cum-JM., First Class, Kamalpur	67	927	994
10	Sri Gaurav Kumar Shahi SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	18	874	892
11	Farhad Islam, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	20	940	960
12	Sri Sumir Bag, SDJM-cum-Civil Judge (Jr. Div)., Gonda Twisa	0	95	95
13	Dr. N R Rakesh Das, Civil Judge (Jr. Div)-cum- J.M., First Class., Gonda Twisa	4	116	120
Total		542	5173	5715
Station-wise pendency of Cases as on 31.08.2026				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	248	994	1242
2	Kamalpur	215	2140	2355
3	Longtharai Valley	38	1814	1852
4	Gonda Twisa	4	211	215
Total		505	5159	5664
5	Family Court, Ambassa	37	14	51
Grand Total		542	5173	5715

District-wise pendency of Civil and Criminal Cases as on 31.08.2026				
Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	6726	24560	31286
2	Gomati District, Udaipur	1246	3867	5113
3	South Tripura District, Belonia	1080	9144	10224
4	Unakoti Judicial District, Kailashahar	1195	3718	4913
5	North Tripura District, Dharmanagar	1525	4995	6520
6	Sepahijala District, Sonamura	965	5525	6490
7	Khowai District, Khowai	518	4323	4841
8	Dhalai District, Ambassa	542	5173	5715
Total		13797	61305	75102